

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
AIRAWAT INDICES PRIVATE LIMITED

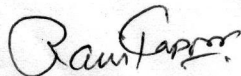
1.	Name of Corporate Person	AIRAWAT INDICES PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	21.10.2021
3.	Authority under which Corporate Person is incorporated/registered	Roc-Mumbai, Maharashtra Incorporated under the provision of Companies Act, 2013
4.	Corporate Identity Number/Limited Liability Identity number of Corporate Person	U74999MH2021PTC369864
5.	Address of the registered office and principal office (if any) of Corporate Person	5A, 5th Floor, B Wing, Trade Star, Kondivita Road, Andheri Kurla Road ,Andheri East, Mumbai-400 059
6.	Liquidation commencement date of Corporate Person	15.11.2024
7.	Name, Address, Email Address, Telephone Number and the registration number of the liquidator	Ravi Kapoor 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006 E-mail; ravi@ravics.com Telephone No: 079 26420336/7/9 IP Registration Number: IBBI/IPA-002/IP-N00121/2017-18/10290
8.	Last date for submission of claims	14.12.2024

Notice is hereby given that the Airawat Indices Private Limited has commenced voluntary liquidation on 15th November, 2024.

The stakeholders of Airawat Indices Private Limited are hereby called upon to submit a proof of their claims, on or before 14th December, 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ravi Kapoor
Liquidator for
Airawat Indices Private Limited (Under Voluntary Liquidation)
IP Registration Number:
IBBI/IPA-002/IP-N00121/2017-18/10290

Date: 19.11.2024
Place: Ahmedabad